- (f) whether the construction of bridge requires permission or NOC from any of the authorities of the Ministry of Defence; and
- (g) whether such permission/NOC is taken and if so, when the same was taken and the details of such permission/NOC?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) Yes Sir. Government proposes to construct a third bridge on river Mandovi.

- (b) Cost of the project is ₹ 517.00 crore (approx.) including consultancy fees, development fees and contingencies.
 - (c) No scheme is proposed till date.
 - (d) 100% share will be borne by State Government of Goa.
- (e) Permissions are taken from (i) Captain of ports (COP), Government of Goa, (ii) Goa Coastal Zone Management Authority (GCZMA), (iii) Water Resource Department (WRD), Government of Goa, (iv) Goa State Pollution Control Board (GSPCB), (v) Town & Country Planning Department (TCP), Government of Goa, (vi) Ministry of Road Transport and Highways. (vii) Forest Department, Government of Goa and (viii) Goa Tourism Development Corporation (GTDC).
 - (f) No Sir.
 - (g) Does not arise.

Inclusion of NH-50 and NH-211 under NHDP

†583. SHRI RAMDAS ATHAWALE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Central Government has received any request from Maharashtra Government for inclusion of proposal regarding National Highway Nos. 50 and 211 in the State under NHDP's action plan;
 - (b) if so, the details thereof, as on date;
 - (c) the latest position of this proposal; and
 - (d) by when this proposal is to be finalized and the reasons for the delay?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) to (d) No Sir. Government has, however, included entire length of NH-211 and Khed-Sinner section of NH-50 for development under NHDP Phase-IV. The status is given in the Statement.

StatementThe status of inclusion of NH-50 and NH-211

Sl. No.	National Highway	Section	2 lane/4 lar	ning Status
1	50	Khed to Sinner	4 laning	Project awarded on 08.05.2013 and work in the progress.
2	211	Solapur to Yedshi	4 laning	Project awarded on 03.03.2014. The work shall commence after achievement of the Appointed Date.
3	211	Yedshi to Aurangabad	4 laning	Project awarded on 30.05.2014. The work shall commence after achievement of the Appointed Date.
4	211	Aurangabad to Dhule	4 laning	Project preparation has been taken up.

Delhi-Jaipur Expressway project

584. DR. R. LAKSHMANAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether land acquisition cost has made Delhi-Jaipur Expressway project as a non-starter and due to this there is escalation in the cost of the project;
 - (b) if so, the details thereof; and
 - (c) if not, the status of the project, as on date?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) to (c) The feasibility study of Delhi-